

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
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क्रमांक 344 /क्षेका/प्रनिबो/फाईल नं. एनजीटी 157 भोपाल,दिनांक 27/01 /2020
प्रति,

कलेक्टर,
कार्यालय कलेक्टर
भोपाल (म.प्र.)।

विषय:- भोपाल स्थित जल स्रोतों में मड कार रैली आयोजनों से संबंधित।

संदर्भ:- माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा प्रकरण क्रमांक 832/2019 में पारित आदेश दिनांक 22.10.2019 के अनुपालन बावत।

उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा प्रकरण क्रमांक 832/2019 में पारित आदेश दिनांक 22.10.2019 (प्रति संलग्न-01) के अनुपालन में कलियासोत डेम में गत वर्ष आयोजित मड कार रैली स्थल का निरीक्षण श्री आर. श्रीनिवास मूर्ति, सदस्य सचिव मध्य प्रदेश राज्य जैवविविधता बोर्ड भोपाल, डॉ. विनीता विपट, मुख्य वैज्ञानिक अधिकारी राज्य वेटलेंड प्राधिकरण एवं कार्यालय के विधि अधिकारी तथा कार्यपालन यंत्री द्वारा स्थल निरीक्षण किया गया। निरीक्षण प्रतिवेदन पत्र के साथ (संलग्नक 02) अनुसार है। यदि मड कार रैली को आपके कार्यालय द्वारा स्पोर्ट आयोजन के रूप में अनुमति दी जाती है तो निरीक्षण प्रतिवेदन लिखित शर्तों का पालन सुनिश्चित किया जावे।

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(ए.ए.मिश्रा)
क्षेत्रीय अधिकारी

पृ.क्रमांक 345 /क्षेका/प्रनिबो/फाईल नं. एनजीटी 157 भोपाल,दिनांक 27/01/2020
प्रतिलिपि:-

1. सदस्य सचिव मध्य प्रदेश राज्य जैवविविधता बोर्ड, 26, किसान भवन, फर्स्ट फ्लोर अरेरा हिल्स, भोपाल, की ओर सूचनार्थ प्रेषित।
2. डॉ. विनीता विपट, मुख्य वैज्ञानिक अधिकारी, ऐफ्को एवं प्रभारी अधिकारी, राज्य वेटलेंड प्राधिकरण, पर्यावरण परिसर, ई-05, अरेरा कालोनी, भोपाल की ओर सूचनार्थ प्रेषित।
3. आयुक्त, नगर पालिक निगम, भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

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Inspection Report

Subject: - Compliance of order dated 22.10.2019 issued by Hon'ble NGT Principal Bench, New Delhi in case no. 832/2019

Order dated 22.10.2019 issued by Hon'ble NGT Principal Bench New Delhi in case no. 832/2019 reads "Grievance in this application is that mud car rally is being organized illegally in the Bhoj Wetland (Upper Lake) of Bhopal by a sports group called 'Bhopal Rally championship' owned by rich and influential people.

"Let the Madhya Pradesh State Wetland Authority (MPSWA), State Pollution Control Board (SPCB) and the State Bio-diversity Board look into the matter"

In compliance of above NGT order dated 22.10.2019 joint inspection was conducted by Shri R. Sreenivasa Murthy (IFS), Member Secretary, M.P. State Bio Diversity Board Bhopal, Dr. Vinita Vipat (Chief Scientific Officer EPCO, & In-charge officer State Wetland Authority, EPCO, Bhopal, Shri Sudhir Shrivastava (Legal Officer) and Shri A.K. Bisen (Executive Engineer) Regional Office, MPPCB Bhopal on dated 16.01.2020 in presence of Rasid Noor Khan applicant in this case.

In Hon'ble NGT above order it is mentioned that mud car rally was organized at Bhoj Wetland (Upper Lake) of Bhopal by a sports group but during inspection the applicant Rashid Noor Khan told that mud car rally was conducted in and around the Kaliasote reservoir area and showed two sites of mud car rally 1st at Kaliasote Reservoir near Shiv Mandir and barrier of Kaliasote reservoir and second one near Sanskar Valley School. The participants also practice at the site for about a week. It is to be noted that rally route is within the Kaliasote reservoir which is not part of Bhoj Wetland but linked to it.

Observations by inspection team are as under.

1. Mud car rally site has been inspected along with the applicant Rashid Noor Khan. The Mud car rally path as shown by him is within the FTL of the Kaliasote reservoir and is submerged with water at present due to heavy rain this year.

2. Shri Rashid Noor Khan informed that due to above car rallies (1) Flora & Fauna, habitats and breeding ground are adversely affected (2) Solid waste gets accumulated near rally path in Kaliasote reservoir due to throwing of solid waste including plastic & thermocol by participant and general public gathered in large number to enjoy rally.
3. Kaliasote reservoir is not part of Bhoj Wetland.
4. Any type of physical disturbance to wetlands be prohibited which destroys the littoral ecosystem of wetlands

Recommendations

1. No car rallies be allowed in any of the wetlands of Bhopal. They may be organized in much of the undulating terrains away from wetlands of Bhopal.
2. Rally organizer should obtain necessary permissions from local administration for the entire car rally route well in advance.
3. Where ever car rallies are allowed (a) it shall be responsibility of rally organizer to make arrangements for collection as well as disposal of entire solid waste generated during rally. (b) Security deposit may be taken from with rally organizer to be utilized by local body if generated solid waste is not disposed in proper way.
4. Rally organizer should submit on action plan along with affidavit to comply with conditions of environment protection.

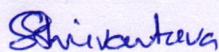
Enclosure: Photographs of site inspection & map.



**R. Sreeniwasa Murthy (IFS), M.S.
M.P. State Bio Diversity Board Bhopal**



**Dr. Vinita Vipat CSO
In-charge officer State
Wetland Authority,
EPCO, Bhopal**

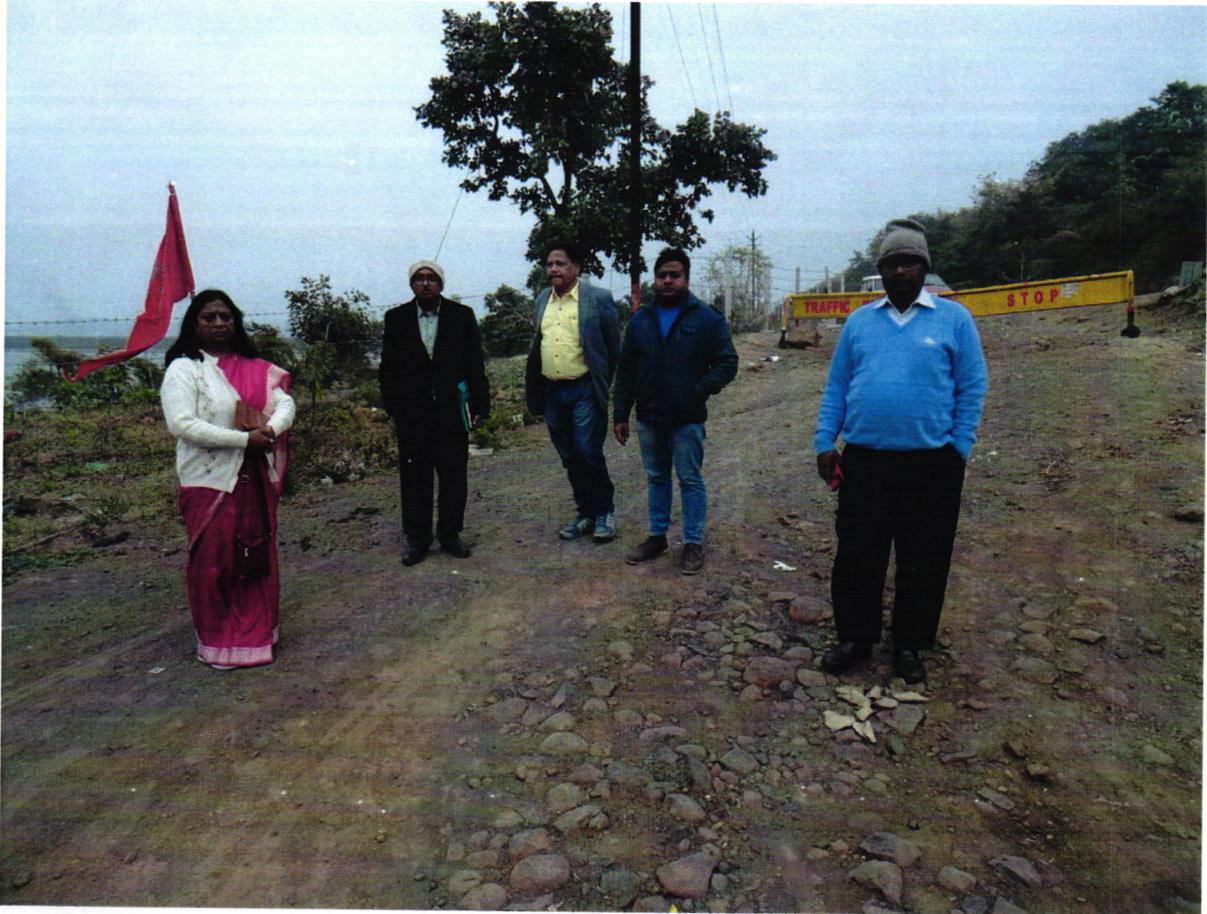


**Sudhir Shrivastava (Legal Officer)
Regional Office, Bhopal**



**A.K. Bisen (E.E.)
Regional Office, Bhopal**

Site 1 – Near Shiv Mandir, Kaliasote Reservoir (Dated 16.01.2020)



Mud car rally site 1 - Approach road from barrier to Kaliasote reservoir, Bhopal



Joint inspection by officers in presence of applicant near Shiv Mandir, Kaliasote reservoir, Bhopal

Mud Car Rally site presently submerged with water - Kaliasote reservoir, Bhopal



Site 2 – Near Sanskar Valley School, Kaliasote Reservoir (Dated 16.01.2020)



Mud car rally site 2 near Sanskar Valley School Kaliasote reservoir, Bhopal



Approach road from Sanskar Valley School to Kaliasote reservoir, Bhopal



Mud car rally path in submerged state at Kaliasote reservoir, Bhopal

Location of mud car rally sites at Kaliasote Reservoir, Bhopal



Source - Google Earth Map